

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/RA/MP, No. 232/93/199
Nand Kishore Versus U.O.I. & Ors.

Date of Order	Orders
23.4.93	<p>Mr. J.K.Kaushik, Counsel for the petitioner.</p> <p>Heard. This M.R. for restoration of OA 80/93, which was dismissed in default on 9.3.93, is allowed. The aforesaid OA is restored to its original position. OA be listed for admission on 7.7.93. M.P. stands disposed of accordingly.</p> <p><i>Gopal Krishna</i> (GOPAL KRISHNA) JUDL. MEMBER</p> <p>Copy sent to the Off. General & Secy to the C.A. 31/4/93</p> <p>Order 10-5-93</p> <p><i>STB/3</i></p>